

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 157/GT/2020**

Subject: Petition for truing up of annual fixed charges for the 2014-19 tariff period in respect of the Indira Gandhi Super Thermal Power Project (1500 MW)

**Petition No. 489/GT/2020**

Subject: Petition for determination of tariff for the 2019-24 tariff period in respect of the Indira Gandhi Super Thermal Power Project (1500 MW).

Petitioner: Aravali Power Company Private Limited

Respondents: Haryana Power Purchase Centre and 3 others

Date of Hearing: **25.2.2022**

Coram: Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present: Ms. Swapna Seshadri, Advocate, APCPL  
Shri Anand K. Ganesan, Advocate, APCPL  
Ms. Ritu Apurva, Advocate, APCPL  
Shri Jai Dhanani, Advocate, APCPL  
Shri R.B. Sharma, Advocate, BRPL  
Ms. Megha Bajpeyi, BRPL  
Shri Buddy Ranganathan, Advocate, BYPL  
Ms. Ranjana Roy Gawai, Advocate, TPDDL  
Ms. Vasudha Sen, Advocate, TPDDL  
Shri Shikher Upadhyay, Advocate, TPDDL  
Shri Anurag Bansal, Advocate, TPDDL  
Ms. Shefali Sobti, TPDDL  
Shri Samir Malik, Advocate, HPPC  
Ms. Nikita Choukse, Advocate, HPPC

**Record of Proceedings**

These petitions were called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in these matters. At the request of the learned counsel, the Commission permitted the Petitioner to upload the note of arguments.

3. The learned counsel of the Respondent, BYPL referred to the reply and made



detailed oral submissions in these matters.

4. The learned counsels for the Respondents, TPDDL, BRPL and HPPC submitted that the replies filed by them in these petitions may be considered at the time of truing-up/ determination of tariff of the generating station.

5. The Petitioner is directed to furnish the following additional information, in Petition No.157/GT/2020, on or before 22.3.2022 after serving copy to the Respondents:

- (i) *Soft copy (MS Excel) of Form 9A, 9Bi, 9C, 9D and Form 18 for 2014-15 and 2015-16 with linkages;*
- (ii) *Clear copy of Auditor certificate in support of liability flow statement and MS Excel file for the same;*
- (iii) *Break-up of the actual O&M expenses of the generating station for the 2014-19 tariff period, under various subheads (as per **Annexure-A** enclosed) after including the pay revision impact (employees, CISF, KV and Corporate Centre) (in both MS Excel and PDF format);*
- (iv) *Break-up of the actual O&M expenses of Corporate Centre/other offices including pay revision impact (as **per Annexure-B** enclosed) of the generating station along with the allocation of total O&M expenses to the various generating stations which are under construction, operational stations and any other offices/business activity along with basis of allocating such expenditure (in both MS Excel and PDF format).*
- (v) *Comparative statement of the normative O&M expenses allowed to the generating station versus the actual audited O&M expenses for the period from 2014-15 to 2018-19.*

6. The Respondents shall file their replies by 6.4.2022, after serving copy to the Petitioner, who may file its rejoinder/ response, if any, by 13.4.2022. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted.

7. Subject to the above, order in these petitions was reserved.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)



## Annexure A

Details of actual OandM expenses (Common for Hydro /Thermal Generating Station)						
<i>Amount (Rs. in lakh)</i>						
Sl. No.	Items	2014-15	2015-16	2016-17	2017-18	2018-19
1	Consumption of stores and spares					
2	Repair and Maintenance					
3	Insurance					
4	Security					
5	Water Charges					
6	Administrative Expenses					
6.1	Rent					
6.2	Electricity charges					
6.3	Travelling and Conveyance					
6.4	Communication Expenses					
6.5	Advertising					
6.6	Foundation Laying and Inauguration					
6.7	Donation					
6.8	Entertainment					
6.9	Filing fee					
	<b>Subtotal (Administrative Expenses)</b>					
7.0	Employee Cost					
7.1.1	Salaries, Wages and Allowances					
7.1.2	Pension					
7.1.3	Gratuity					
7.1.4	Provident Fund					
7.1.5	Leave Encashment					
7.2	Staff welfare expenses					
7.2.1	-Medical expenses on superannuated employees					
7.2.2	-Medical expenses on regular employees and others					
7.2.3	-Uniform/Livries and safety equipment					
7.2.4	-Canteen expenses					
7.2.5	-Other staff welfare expenses					
	Subtotal (Staff welfare Expenses)					
7.3	Productivity linked Incentive					
7.4	Expenditure on VRS					
7.5	Ex-gratia					
7.6	Performance Related Pay (PRP)					
	Sub Total (Employee Cost)					
8	Loss of Store					
9	Provisions					
10	Prior Period Expenses					
11	Corporate Office expenses allocation					
12	Others					
12.1	Rates and Taxes					
12.2	Water Cess					
12.3	Training and recruitment expenses					
12.4	Tender Expenses					
12.5	Guest house expenses					



<b>Details of actual OandM expenses (Common for Hydro /Thermal Generating Station)</b>						
<i>Amount (Rs. in lakh)</i>						
<b>Sl. No.</b>	<b>Items</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
12.6	Education expenses					
12.7	Community Development Expenses					
12.8	Ash utilization expenses					
12.9	Books and Periodicals					
12.10	Professional Charges					
12.11	Legal expenses					
12.12	EDP Hire and other charges					
12.13	Printing and Stationery					
12.14	RLDC Fee and Charges					
12.15	Brokerage and Commission					
12.16	Bank charges					
12.17	Claims/advances written off					
12.18	Hiring of vehicle					
12.19	Payment to auditors					
12.20	Misc. Expenses					
	(Break-up Of Misc.)					



**Annexure B**

<b>DETAILS OF CORPORATE CENTRE EXPENSES ALLOCATED TO VARIOUS OPERATING STATIONS</b>						
		<i>Amount (Rs. in lakh)</i>				
	<b>PARTICULARS/YEAR</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
	Total Expenses of CC and RHQs-(A)					
	Transferred to Construction Projects -(B)					
	Transferred to any other business activity - (C)					
	Expenses related to stations under operation (D)=(A)-(B)- (C)					
	<b>Head Wise Details of D</b>					
1	<b>Employee Expenses</b>					
A	Salaries, Wages and Allowance					
B	Staff Welfare Expenses					
C	Productivity Linked Incentive					
D	Expenditure on VRS					
E	Ex-Gratia					
2	<b>Administrative Expenses</b>					
A	Repair and maintenance					
B	Training and Recruitment					
C	Communication					
D	Travelling and Conveyance					
E	Rent					
F	Others -Break Up as per details given below:					
f-1	Advertisement and publicity					
f-2	Books and Periodicals					
f-3	EDP Hire and other charges					
f-4	Education expenses					
f-5	Ent. and hospitality					
f-6	Fin Expenses-IndAS					
f-7	Guest house expenses					
f-8	Hiring of Vehicles					
f-9	Insurance					
f-10	Legal Expenses					
f-11	Miscellaneous Expenses					
f-12	Community develop. Exp.					
f-13	Others.					
f-14	Payment to auditors					
f-15	Power Charges					
f-16	Printing and Stationery					
f-17	Prof chg and cons fees					
f-18	RandD EXPS					
f-19	Rates and taxes					
f-20	Tender expenses					
f-21	Trpt Veh running Exp.					
f-22	Water charges					
f-23	Workshop and Conf. Exp.					
	<b>Sub Total (Administrative Expenses)</b>					
3	Security					
4	Donations					
5	Provisions					
6	Depreciation					
7	Prior period expenses					
8	Total Expenses from 1-7					
	Less Recoveries (if any)					
9	Expenses related to Operation - D					
	<b>ALLOCATION TO OPERATIONAL STATIONS</b>					
S.No	Name of The Unit/Station					
	<b>Operational Station (1)</b>					
	<b>Operational Station (2)</b>					

